National Company Law Tribunal

Allahabad Bench

CPNO. (18) 67/A40/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE COMPANY: Techpro Systems Ltd Us Jaiprakash Associates SECTION OF THE COMPANIES ACT/I & B CODE: 9 of 148 Code of 2016

SI. NO.	Name	Designation	Representation	Signature
1.	Harsha Jadar	Adv.	As Applicant	Harsha Jadar
<u>2.</u>	R. P. Agarwal	AV	(Operational creditor) Resp	longmil

CP No.(IB) 67/ALD/2017

Parties are represented by their respective counsels. Advocate Mrs. Harsha Yadav as proxy for Mrs. Aprajita Bansal, the counsel for the Operational Creditor. She seeks time to file a rejoinder to the objection of the Corporate Debtor Company as the same could not be ready due to adverse weather climate change in the Tamil Nadu State, wherein the office of the Operational Creditor Company is situated. Hence, it could not be contacted.

In view of this, the time is granted.

The matter be listed on 11th January, 2018.

Date: 06.12.2017

Typed By;

Shri H.P. Chaturvedi, Member (Judicial)